

Annexure - 3

Name of the Corporate Debtor : - Edge Brand Architects (India) Private Limited

Date of commencement of CIRP - 23rd May, 2023

List of creditors as on - 28th July, 2023

List of secured Financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% of voting share in CoC				Amount of mutual dues, that may be set-off	
1	Piramal Capital and Housing Finance Limited.	U65910MH1984PLC032639	21-Jul-23	2,39,84,443.00	1,93,59,064.00	Secured	-	-	No	100%	Nil	Nil	Nil	46,25,379	The principal amount along with late payment charges, interest for month, Cersai fees and Retrieval charges are admitted and pending instalments/pre-closure statement charges are under verification
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IP CS Pramodkumar Ramesh Ladda

Resolution Professional

For: Edge Brand Architects (India) Private Limited

IP Registration No.: IBBI/IPA-002/IP-N00694/2018-

2019/12148

Office No. 106, B - Wing, Sr. No. 55, Sukhniwas, 15th August

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